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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 23/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

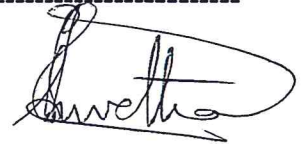
APPLICATION NUMBER :
PETITION NUMBER : CP/648/ (IB)/2017
NAME OF THE PETITIONER(S) : ENCORE HEALTHCARE LTD
NAME OF THE RESPONDENT(S) : BAFNA PHARMACEUTICALS LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. for TK Bhaskar
Shwetha Vasudevan

Counsel for
Petitioner



ORDER

Counsel for petitioner present. PCS representing the respondent present and stated that the parties have made efforts to settle the matter. Counsel for petitioner prayed to direct the respondent to give a proposal for settlement in writing. PCS representing the respondent undertakes to instruct the respondent to give a proposal. He prayed for time to make submissions in relation to the outcome of the settlement. Time is enlarged at request. Put up on 06.02.2018.

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(S VIJAYARAGHAVAN)
Member(Technical)

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(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)